

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**Dated, Agartala, the 12<sup>th</sup> January 2018.**

**ORDER**

The Hon'ble High Court has been pleased to order that henceforth Smti. Ishika Dan, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District will function only as Civil Judge (Jr.Div), Khowai, West Tripura Judicial District and she will try Civil Cases only.

All Criminal Cases pending in the Court of Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class presided over by Smti. Ishika Dan at Khowai shall be withdrawn and transferred to the Court of Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai and to the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Khowai immediately.

This is issued in partial modification of the earlier Notification No.F.13(1)(a)-HC/2017/20277 dated 04.12.2017.

Sd/-  
**( S. G. CHATTOPADHYAY )**  
**REGISTRAR GENERAL**

No.F.13(1)(a)-HC/2018/528-61

**Dated, Agartala, the 12<sup>th</sup> January, 2018**

**Copy to: -**

1. The Accountant General, Tripura, Agartala.
2. The LR & Secretary, Law Department, Government of Tripura, Agartala.
3. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
4. The Registrar (Vigilance), High Court of Tripura, Agartala.
5. The Registrar (Judicial), High Court of Tripura, Agartala.
6. The Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.
7. The Judge, Family Court, Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.
8. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.

10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
12. The Sr. Protocol Officer, High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
15. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
16. Shri Ramyangshu Shekhar Bhattacharya, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District. He will withdraw all criminal cases from the Court of the Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class presided over by Smti. Ishika Dan at Khowai and transfer to his own Court and the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div) at Khowai of West Tripura Judicial District.
17. Smti. Ishika Dan, Civil Judge (Jr.Div), Khowai, West Tripura Judicial District.
18. The Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District.
19. The Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District.
20. The Treasury Officer, Khowai District, Khowai.
21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
22. The System Analyst, High Court of Tripura, Agartala with direction to upload the said Notification in official Website of the High Court.
23. The Superintendent, Estt. Section, High Court of Tripura, Agartala.
24. Personal file of the Officer concerned.
25. ORDER FILE.

  
( S. G. CHATTOPADHYAY )  
REGISTRAR GENERAL